

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. C.P. (IB)-909(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - Small Industries Development Bank of India
V/s
Suhas Chimanlal Doshi

Section: - U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Narendra Singh appeared for the Petitioner / Applicant through VC. Adv. Chinmay Paje i/b Adv. Murlidhar Khadilkar appeared for the Respondent/ Personal Guarantor. Due to paucity of time, the matter could not be heard. List this matter on **03.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)